## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CA 148/15

PETITION NUMBER

TP 148/16

NAME OF THE PETITIONER (S) :

FACILITEC SERVICES(I)(P) LTD.

NAME OF THE RESPONDENT (S):

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**UNDER SECTION** 

621A

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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PHONE NUMBER

REPRESENTATION BY WHOM

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ORDER

PCS for petitioner company is present. He is directed to file a report of the statutary Auditor for the year 2013-14.
Posted to 28.02.2017.

Mondar (J)

Member (T)

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